

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

STARRED QUESTION NO:287  
ANSWERED ON:15.03.2000  
ERADICATION OF BEGGARS  
NITISH SENGUPTA

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether the Government have launched any scheme for eradication of social evil of begging in public in our country; and
- (b) if so, whether it is proposed to make use of Non-Government Organisations and private sector funding to ensure rehabilitation of the beggars and for launching massive public education programme against this?

**Answer**

MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT  
SMT. MANEKA GANDHI

- (a) The rehabilitation of beggars is the responsibility of State Governments. They have beggary prevention legislations and also implement schemes for rehabilitation etc. of beggars. The Government of India has no specific scheme for eradication of beggary.
- (b) Does not arise.